

[*Translation*]

Cattle Breeding Centres in Madhya Pradesh

551. DR. LAXMINARAYAN PANDEYA: Will the Minister of AGRICULTURE be pleased to state:

(a) whether Government propose to set up New Cattle Breeding Centres in Madhya Pradesh;

(b) if so, the details thereof; and

(c) the action being taken by Government to improve the condition of existing Cattle-breeding centres?

THE MINISTER OF STATE IN THE DEPARTMENT OF AGRICULTURE AND COOPERATION IN THE MINISTRY OF AGRICULTURE (SHRI NITISH KUMAR):
(a) No, Sir.

(b) Does not arise.

(c) Central Sector Scheme is currently under implementation for improving the breeding facilities and strengthening infra-structure at the Cattle Breeding or Artificial Insemination Centres in the States through extension of frozen semen technology.

[*English*]

Census of Handicapped Persons

552. SHRI VAMANRAO MAHADIK: Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether any Census of Handicapped persons in all categories is undertaken by Government;

(b) if not, the reasons therefor; and

(c) whether Government propose to collect the details of the handicapped population in the ensuing census?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI SUBODH KANT SAHAY): (a) A question on physically handicapped persons to know the number of totally blind, totally crippled and totally dumb, was canvassed during the 1980 house-listing operations.

(b) Does not arise in view of (a) above.

(c) No, Sir.

[*Translation*]

Freedom Fighter Pension to Veteran Freedom Fighters

553. SHRI R.L.P. VERMA: Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether Union Government had sanctioned freedom fighters Samman pension to 18 Veteran freedom fighters of Domchanch area in Kadarma Sub-division in August, 1987;

(b) whether an enquiry conducted into certain allegations in regard to the pension cases found the allegations as baseless and the Report had been submitted in August, 1989; and

(c) if so, the reason for not granting the pensions to above freedom fighters even thereafter?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI SUBODH KANT SAHAY): (a) to (c). Presumably the Hon'ble M.P. is referring to the cases of 18 persons of Hazaribag District (Bihar) who had been sanctioned Swatantra Sainik Samman Pension provisionally in July

1987, which was later stopped because of a complaint to the effect that these persons had not been associated with the Freedom Struggle. The State Government's report has no doubt been received in January, 1990, but as neither the State Government nor the applicants have given the details of the cases in which they were involved proving that they had absconded for a period of six months or more against warrants of arrest in connection with the Freedom Struggle, it has not been possible to restore their pension so far.

[English]

Countering of Pakistan's Move to Internationalise Kashmir Issue

554. SHRIMATI UMA GAJAPATHI
RAJU:
SHRI EDUARDO FALEIRO:

Will the Minister of EXTERNAL AFFAIRS be pleased to state:

(a) whether Government are aware of the recent concerted high pitched campaign being launched by the Pakistan Government to Internationalise the Kashmir issue; and

(b) if so, the specific steps being taken by Government to counter these moves?

THE MINISTER OF EXTERNAL AFFAIRS (SHRI I.K. GUJRAL): (a) Yes, Sir.

(b) We have apprised the world community that Pakistani actions and statements in regard to Kashmir are in clear violation of the Simla Agreement, which inter alia, calls for settlement of all differences peacefully

and through bilateral negotiations. The concerned Governments have also been informed of Pakistan's support and encouragement to terrorism and subversion directed against India.

Government Jobs to Terrorists Affected Persons In Punjab

555. SHRIMATI SUKBUNSKAUR: Will the Minister of HOME AFFAIRS be pleased to state:

(a) the number of terrorist affected persons who have applied for Government jobs in Punjab;

(b) the number of them who have been provided Government jobs;

(c) the number of such applications pending with the Government as on 1 June, 1990; and

(d) the time by which Government propose to provide jobs to all the applicants?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI SUBODH KANT SAHAY): (a) to (d). According to reports received, under the relief package for terrorist victims, announced by the Government of Punjab, one eligible member of a family of terrorist victims is guaranteed a job irrespective of the fact whether the job is immediately available or not. A pool of such eligible persons would be created district-wise and they will be paid Rs. 1000/- per month continuously from the date of registration till such persons are absorbed regularly in Government departments.

Information about the total number of such persons who had applied for Government jobs the number of persons who have been given jobs and the number of such applications pending as on 1.6.90 is awaited from the State Government.